

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDING

Criminal Appeal No. 805 of 2001

Ravinder Singh @ Bittu

Appellant(s)

versus

State of Maharashtra

Respondent(s)

(With Office report)

Date: 1/04/2002 : This appeal was called on for hearing today.

CORAM;

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. S. Muralidhar, Adv.

For Respondent(s) Mr. V.B. Joshi, Adv.,  
Mr. S.S. Shinde, Adv.,  
Mr. Ravi Adsure, Adv.  
Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following  
O R D E R

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.SP2

Mr. S. Muralidhar learned counsel appearing for the appellant made his submissions from 10.35 a.m. to 12.40 p.m. Thereafter Mr. Ravi Adsure learned counsel for the respondent made his submissions till 2.40 p.m. Hearing concluded. Judgment reserved.

.SP1

(R.K. Dhawan)  
Court Master

(D.D. Jindal)  
Assistant Registrar